

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

Petition No. 70/MP/2024

Coram:

**Shri Jishnu Barua, Chairperson
Shri Arun Goyal, Member
Shri P.K.Singh, Member**

Date of Order: 26th April, 2024

In the matter of

Petition under Section 79 of the Electricity Act, 2003 read with Regulations 111 and 119 of the CERC (Conduct of Business) Regulations, 1999 seeking execution/implementation of order dated 5.12.2023 passed in Petition No. 117/MP/2021 and seeking initiation of proceedings under Section 142 of the Electricity Act, 2003 against the willful, deliberate and continuous non-compliance of this Commission's Order dated 5.12.2023.

And

In the matter of

Mytrah (Vayu Sabarmati) Private Limited,

8th Floor, Q City, S. No. 109,
Gachibowli, Nanakramguda,
Hyderabad-500032, Telangana

...Petitioner

Versus

Solar Energy Corporation of India Limited,

6th Floor, Plate-B, NBCC Office Block,
Tower-2, East Kidwai Nagar,
New Delhi-110023

...Respondent

Parties present:

Shri Venkatesh, Advocate for the Petitioner
Shri Nikunj Bhatnagar, Advocate for the Petitioner
Shri Suhael Buttan, Alcoate for the Petitioner

ORDER

The Petitioner, Mytrah (Vayu Sabarmati) Private Limited, has filed the present

Petition with the following prayers:

“(a) Direct SECI to comply/implement with Order dated 5.12.2023 and release PBG in favour of the Petitioner within 7 days.

(b) *Initiate appropriate proceedings against Respondent in terms of Section 142 of the Act for non-compliance.*

(c) *Pass any such further order(s) as this Commission may deem fit and appropriate in light of the facts and circumstances of the present case.”*

2. During the course of the hearing on 19.4.2024, the learned counsel for the Petitioner submitted that subsequent to the filing of the present Petition, Respondent, SECI has complied with the Commission`s order dated 5.12.2023 and sought permission to withdraw the present Petition.

3. In view of the submissions of the learned counsel for the Petitioner, the Petitioner is permitted to withdraw the present Petition.

4. Accordingly, Petition No. 70/MP/2024 is disposed of as withdrawn.

Sd/-
(P.K.Singh)
Member

sd/-
(Arun Goyal)
Member

sd/-
(Jishnu Barua)
Chairperson